

B.RAJASEKHAR
REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE),



AMARAVATI,
DT:10.07.2019.

ROC.NO.498/2019-B.SPL.

Sir/Madam,

SUB: **DISTRICT JUDGES** - Filling up of 14 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2019 - Attested photo copies of 3 Judgments in contested civil cases and 3 judgments in contested criminal cases, disposed of on full trial, *during the last six months period* - Called for - Regarding.

- REF: 1. High Court's Notification No.440-B.Spl., dated 17.06.2019.
2. High Court's Proc.Roc.No.498/2019-B.Spl., dated 10.07.2019.

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I am to state that the High Court notified 14 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1st cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official Website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested photocopies of 3 Judgments in contested civil cases and 3 judgments in contested criminal cases, disposed of on full trial during the last six months.

The eligible officers who are in the list and who have been working as Secretary, District Legal Services Authority/On Other Duty, shall have to submit attested photo copies of 3 Judgments in contested Civil cases

and 3 judgments in contested Criminal cases disposed of by them during the last six months as Senior Civil Judges immediately, prior to taking charge of the posts now they are holding, in which they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 17.07.2019 without out fail either by way of speed post or any other mode.

- Note:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,



REGISTRAR (I.T-CUM-C.P.C)
FAC REGISTRAR (VIGILANCE)

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI V.B.S.SRINIVASA RAO, Senior Civil Judge, working as Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
2.	SRI A.MOSES, Prl. Senior Civil Judge, Kurnool.

3.	SRI V.NARESH, Senior Civil Judge, Allagadda, Kurnool District
4.	SRI D.AMMANA RAJA, Prl. Senior Civil Judge, Kakinada, East Godavari District.
5.	SRI R.SARATH BABU, Addl. Senior Civil Judge, Ongole, Prakasam District
6.	SRI M.SUNEEL KUMAR, Senior Civil Judge, Sompeta, Srikakulam District.
7.	SRI S.SRINIVASA RAO, Prl. Senior Civil Judge, Anakapalli, Visakhapatnam District
8.	SRI S.RAMANAIAH, Senior Civil Judge, Kadiri, Ananthapuram District.
9.	SRI P.VASU, Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District
10.	SRI K.RAM BABU, Senior Civil Judge, Vizianagaram.
11.	SRI M.YESURATNAM, Senior Civil Judge, Narsipatnam, Visakhapatnam District.
12.	SRI SHAIK MOHD.FAZULULLAH, Senior Civil Judge, Parchur, Prakasam District
13.	KUM D.LAKSHMI, Prl. Senior Civil Judge, Guntur.

14.	SRI P.V.PRASADA RAO, Prl. Senior Civil Judge, Srikakulam
15.	SRI D.YEDUKONDALU, Prl. Senior Civil Judge, Tirupati, Chittoor District
16.	SRI V.S.S.SRINIVASA SARMA, Senior Civil Judge, Kovvur, West Godavari District.
17.	SRI C.N.MURTHY, Secretary, District Legal Services Authority, Kadapa.
18.	SRI G.BHUPAL REDDY, Chief Metropolitan Magistrate, Vijayawada, Krishna District.
19.	SMT. M.MADHURI, III Addl. Senior Civil Judge, Kakinada, East Godavari District.
20.	SRI P.V.S. SURYANARAYANA MURTHY, Prl. Senior Civil Judge, Chittoor.
21.	SRI K.SEETHARAMA KRISHNA RAO, Senior Civil Judge, Gudur, Nellore District.